

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 589 OF 2004
OA 570 of 1996

Date of Order: 02.05.05

Present : Hon'ble Mr. J.K.Kaushik, Judicial Member
Hon'ble Mr. A.K. Bhatt, Administrative Member

STEPHEN WILKISON & ORS.

- VS -

UNION OF INDIA AND ORS. (M/O DEFENCE)

For the applicants : Mr. A. Ghosh, Counsel
Mr. G.Srivastava, Counsel

For the Respondents : Mr. M.S. Banerjee, Counsel

O R D E R

MR. J.K. KAUSHIK, JM

MA 589 of 2004 has been filed in O.A. 570 of 1996 for deletion of the names of Shri Nitish Kumar Chowdhury , (applicant No.2), Shri Samir Banerjee (applicant No.3) and Shri Gautam Goswami (applicant No. 8) since such request has been specifically made through this M.A. by the said individual themselves. The Ld. Counsel for the respondents has submitted that if deletion is permitted simpliciter there would be no difficulty. In this view of the matter, the names of the aforesaid applicants are directed to be deleted from the cause title of this original application. The Ld. Counsel for the applicants is directed to make amendment of the cause title in Court to-day itself. M.A. is thus disposed of.

2. Let the O.A. 570 of 1996 be listed for hearing on 12.5.2005.


(A.K. Bhatt)
MEMBER(A)


(J.K. Kaushik)
MEMBER(J)